



\$~59

* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ CONT.CAS(C) 723/2024

GULSHAN BABBAR ADVOCATE

.....Petitioner

Through: Mr. M. Qayam Uddin, Mr. M.S.

Husain and Ms. Vipasha Jain,

Advocates.

versus

PRANAY CHATURVEDI

....Respondent

Through: Appearance not given.

CORAM:

HON'BLE MR. JUSTICE MANOJ JAIN

ORDER

%

06.12.2024

Since there are several Special Benches today, on account of paucity of time, list on 09.04.2025.

MANOJ JAIN, J

DECEMBER 6, 2024/ss